

1. Mohd. Nasir Afgar,  
son of Mohd. Jamil Afgar,  
Tankerville Road,  
Stroatham, London SW-16 U.K.
2. Aboubaker Moosa Ismail Hassan-  
jee, son of Moosa Ismail  
Hassanjee, 51, Gunterstene Road,  
London-W-14
3. Michael George Pearce,  
son of M.A. Pearce,  
51, Belmont Road, Th Ford, Essex,  
England
4. Winston Alexander Lindsay,  
son of Daniel Lindsay,  
5, Deaconsway Heygate Estate,  
London SE-17
5. Ravi Walia,  
6 Mahesh Villa, Worli,  
Bombay.

(c) According to the information readily available eleven cars pertaining to the gang have been seized so far at different places in the country.

(d) As investigations are still in progress, it will not be expedient to disclose further details and the steps contemplated by the Government at this stage.

#### Rehabilitation of blacklisted garment exporters

3618. SHRI AJIT KUMAR SAHA : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether it is a fact that certain garment exporters who were once blacklisted, were rehabilitated without any valid reasons by the authorities;

(b) whether after such abnormal rehabilitation those exporters were again found to have indulged in identical crimes;

(c) whether it is also a fact that method of granting registration to garment exporters need thorough overhauling;

(d) if so, when that is likely to take place; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) No, Sir.

(b) to (e) Do not arise.

#### Reconsideration of indirect taxes policy

3619. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether Punjab, Haryana and Delhi Chamber of Commerce and Industry have urged Government to consider indirect taxes policy approach to take care of revenue mobilisation; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (b) The Punjab, Haryana and Delhi Chamber of Commerce and Industry have made certain suggestions which are being examined by the Technical Study Group whose report is expected to be submitted to the Government shortly.

[Translation]

#### Per capita loans given by nationalised banks

3620. SHRI SARFARAZ AHMAD : Will the Minister of FINANCE be pleased to state :

(a) the names of the States and Union Territories in which maximum and minimum per capita loan has been given by nationalised banks;

(b) whether it is a fact that the financial condition of the people of Andaman, Nicobar and Laksha deep Islands in which minimum loan has been given, is very weak and its financial resources are also meagre; and

(c) if so, the steps being taken by Government to remove this disparity ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The names of the States and Union Territories in which maximum and minimum per capita advances have been given by Public Sector Banks as at the end of December 1984 are set out below :—